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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(OS) 296/1998 & CC 1754/1999

NEW DELHI TELEVISIONS LTD.

.....Plaintiff

Through: Counsel (appearance not given)

versus

UNION OF INDIA AND ANR.

....Defendants

Through: Ms. Shruti Sharma, Ms. Shreya

Sharma and Mr. Nishant Kandpal,

Advocates

CORAM:

HON'BLE MS. JUSTICE SWARANA KANTA SHARMA

ORDER 11.12.2024

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- 1. Pleadings are complete.
- 2. List for final arguments on 16.04.2025.
- 3. The order be uploaded on the website forthwith.

SWARANA KANTA SHARMA, J

DECEMBER 11, 2024/ns

Click here to check corrigendum, if any